

**HIGH COURT OF JAMMU & KASHMIR AND
LADAKH**

(Office of the Registrar General at Srinagar)

Subject: North-Zone-I Regional Conference on "Contemporary Judicial Development and Strengthening Justice through Law and Technology" scheduled to be held on 24th & 25th September, 2022.

O R D E R

No.: 1327 of 2022/RG/GS

Dated: 23.09.2022

All the Gazetted and Non-Gazetted officials of the High Court Main Wing and Srinagar Wing are hereby directed to attend the Inaugural Function of the subject conference at SKICC, Srinagar on 24th September, 2022. They shall reach the venue on the scheduled date before 9:00 AM in proper formal dress.

By Order.

**(Sanjeev Gupta)
Registrar General**

No.: 32932-36/RG/GS

Dated:23.09.2022

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Director, J&K Judicial Academy, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
....for information and necessary action.
5. CPC e-Courts, High Court of J&K and Ladakh, for uploading the same on the official website of the High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
7. Order File.

Registrar General